

LITEM NO.68

REGISTRAR COURT. 2 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (Crl.) No(s).

1361-1365/2016

PRADEEP KUMAR

Petitioner(s)

VERSUS

STATE OF U.P AND ANR. ETC.

Respondent(s)

(with appln. (s) for exemption from filing O.T. and interim relief and office report)

Date : 24/10/2016 These petitions were called on for hearing today.

For Petitioner(s) Mr.R.P.S.Yadav,Adv.

Mr. Vipin Kumar Jai,Adv.

For Respondent(s) Ms.Saumya Kalra,Adv.

Mr. C. D. Singh,Adv.

Mr.Ujjwal Pandey,Adv.

Mr. Yash Pal Dhingra,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Four weeks time as last chance is given to the respondent No.1 to file the counter affidavit. The other respondents have already filed the counter affidavit. List the matter before the Hon'ble Court as per rules after expiry of four weeks.

(M V RAMESH)
Registrar

SB